

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 185/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.03.2017

NAME OF THE PARTIES: M/s. Sudama Textile Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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13	Chandrakant Mhadwar and Madan Gupta		
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ORDER

C.S.P. No. 181 to 189/230-232/NCLT/MB/MAH/2017

Petition admitted, vide separate Orders. List this matter for hearing on  
12.04.2017.

Sd/-  
**B. S.V. PRAKASH KUMAR**  
Member (Judicial)